

(b) and (c). There is no statutory control on liquor prices by Central Govt. As such, the question of fixing the prices of liquor manufactured from Mahua does not arise.

[English]

Installed Capacity of Power Generation in Southern Region

7867. SHRI VENKATA KRISHNA REDDY KASU: Will the Minister of ENERGY be pleased to state:

(a) the planned growth of installed capacity for power generation during the Eighth Plan for the Southern Region as compared to the All India average and for other regions;

(b) whether Andhra Pradesh would be worst affected due to lower projection for that State;

(c) if so, the reasons therefor; and

(d) whether Government propose to have a fresh look and correct these imbalances?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) It is tentatively envisaged to install additional generating capacity of about 38,369 MW in the country during the Eighth Plan. Region-wise anticipated additions is given below:

	(MW)
Northern Region	9561.3
Western Region	10899.7
Southern Region	7906.5
Eastern Region	8307.4

North-Eastern Region	:	1694.5
Total All India	:	38369.4

(b) No, Sir.

(c) and (d). Do not arise.

Newsitem Captioned "Death ride on Air India Airbus"

7868. SHRI GUMAN MAL LODHA:
SHRI SUDARSAN
RAYCHAUDHURI:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the attention of Government has been drawn a newsitem captioned "Death ride on Air India Airbus" appeared in the Indian Express, Bombay of 30 September, 1989;

(b) whether Government had ordered any enquiry into the incident;

(c) if so, the details of the report of the said enquiry and the action taken thereon; and

(d) if no action has been taken, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) to (d). The incident was enquired into by the Controller of Airworthiness, Civil Aviation Department who found that the Aircraft Maintenance Engineer was blame-worthy for perfunctory inspection resulting in damage to the main landing gear axle of aircraft. The AME concerned has been punished by the competent authority. This